



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 10.07.2026

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 09.07.2026 & 10.07.2026 respectively, were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1528 of 2025 (With Defects)	Bank of Baroda Vs. Amit Prakash Gupta & Ors. With	09.07.2026	20.08.2026
2.	Comp. App. (AT) (Ins) No. 1547 of 2025	Satyendra Prasad Khorania Vs. Amit Prakash Gupta & Ors. With	09.07.2026	20.08.2026
3.	Comp. App. (AT) (Ins) No. 1813 of 2024	Amit Prakash Gupta, Suspended Director of U.N. Automobiles Pvt. Ltd. Vs. Bank of Baroda & Anr.	09.07.2026	20.08.2026
4.	Comp. App. (AT) (Ins) No. 2253 of 2024	REC Ltd. (Formerly Known as Rural Electrification Corporation Ltd.) Vs. Global Metal & Energy Pvt. Ltd.	09.07.2026	21.08.2026

5.	Comp. App. (AT) (Ins) No. 285 of 2025	Bank of India Vs. Ideal Movers Pvt. Ltd.	09.07.2026	24.08.2026
6.	Comp. App. (AT) (Ins) No. 902 of 2025 & I.A No. 7962 of 2025	Payal Agarwal Vs. Anil Kohli Resolution Professional of K V Aromatics Pvt. Ltd. & Ors. With	09.07.2026	25.08.2026
7.	Comp. App. (AT) (Ins) No. 903 of 2025	Payal Agarwal Vs. Anil Kohli Resolution Professional of K V Aromatics Pvt. Ltd. & Ors.	09.07.2026	25.08.2026
8.	Comp. App. (AT) (Ins) No. 98 of 2026	Vishvas Power Engineering Services Private Limited Through Its Authorised Signatory Vs. DK Associates (Through Its Proprietor) Dinesh Tarachand Tejwani	09.07.2026	27.08.2026
9.	Comp. App. (AT) (Ins) No. 2339 of 2024	Royale King Fashions Pvt. Ltd. Vs. S D Retail Ltd. & Anr.	09.07.2026	31.08.2026
10.	Comp. App. (AT) (Ins) No. 911 of 2024 (With Defects)	E.R Textiles Ltd. Vs. Annapoorani Textiles Pvt. Ltd.	09.07.2026	01.09.2026
11.	Comp. App. (AT) (Ins) No. 1446 of 2025 & I.A. No. 5584 of 2025 (With Defects)	Kubera Solutions Pvt. Ltd. Vs. Medulance Healthcare Pvt. Ltd.	09.07.2026	01.09.2026

12.	Comp. App. (AT) (Ins) No. 823 of 2023	Anoop Kumar Srivastava Vs. Neerav Bhatnagar & Ors.	10.07.2026	02.09.2026
13.	Comp. App. (AT) (Ins) No. 871 of 2026 & I.A. No. 3440 of 2026 (With Defects)	Amtex Infrastructure Vs. Dil Jit Singh Ahluwalia and Ors. With	10.07.2026	03.09.2026
14.	Comp. App. (AT) (Ins) No. 718 of 2026	Surendra Singh Pilkhwal Vs. Dil Jit Singh Ahluwalia & Ors. With	10.07.2026	03.09.2026
15.	Comp. App. (AT) (Ins) No. 852 of 2026 & I.A. No. 3367 of 2026	DTH Masters Manufacturing Pvt. Ltd. Vs. Diljit Singh Ahluwalia & Ors.	10.07.2026	03.09.2026
16.	Comp. App. (AT) (Ins) No. 2001 of 2025 & I.A. No. 7821 of 2025	Hoganas India Pvt. Ltd. Vs. Singhal Sintered Pvt. Ltd.	10.07.2026	07.09.2026
17.	Comp. App. (AT) (Ins) No. 2008 of 2025	Surendra Singh Pilkhwal Vs. Devendra Umrao, RP, Opulent Infradevelopers Pvt. Ltd. & Anr.	10.07.2026	07.09.2026
18.	Comp. App. (AT) (Ins) No. 92 of 2026	REC Limited Vs. Poena Power Development Ltd.	10.07.2026	08.09.2026

19.	Comp. App. (AT) (Ins) No. 1387 of 2023	Shiv Seth & Ors. Vs. Subhash Kumar Kundra	10.07.2026	08.09.2026
20.	Comp. App. (AT) (Ins) No. 1828 of 2024	Jeju Metals Pvt. Ltd. Vs. Sumit Binani	10.07.2026	09.09.2026
21.	Comp. App. (AT) (Ins) No. 1761 & 1762 of 2025	Prem Lata Yadav & Anr. Vs. Rathi Tmt Saria Pvt. Ltd., Through Ajit Kumar, RP & Ors.	10.07.2026	09.09.2026

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar